

**IN THE NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI, COURT – II**

**Item No. 312**  
**(IB)- 796(ND)2020**

**IN THE MATTER OF:**

**M/s. Burlington Finance**

**...Applicant/Petitioner**

**Versus**

**Vipul Ltd.**

**...Respondent**

**SECTION: 7 of IBC, 2016**

**Order Delivered on 07.10.2020**

**CORAM:**

**SHRI. CH. MOHD. SHARIEF TARIQ  
HON'BLE MEMBER (J)**

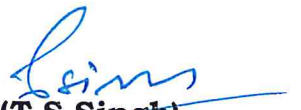
**SHRI L.N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**Ms. Vatsala Kak, Ms. Ankita Bajpai, Mr. Shounjyo Mukherjee**

**ORDER**

Renotify this case on 26.10.2020.

  
**(T.S Singh)**  
**(Court Officer)**